

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./20/866/2016
Dated: 11/1/2018

BETWEEN:

Ganeshan,
S/o.Parasuraman,
Aged about 56 years,
Occ: Telecom Technician,
O/o. The Sub Divisional Officer (Phones),
Telephone Exchange, Kattamanchi,
Chittoor – 517 004.

..... Applicant

AND

1. Bharat Sanchar Nigam Ltd. rep. by its
The Chairman cum Managing Director,
Corporate Office, Bharat Sanchar Bhavan,
4 Janpath, New Delhi.
2. The Chief General Manager,
AP Circle, BSNL, Door Sanchar Bhavan,
Nampally Station Road,
Hyderabad.
3. The General Manager,
Telecom, BSNL, Tirupati – 517 501.
4. The Dy. General Manager, BSNL,
Telephone Exchange (CFA) Chittoor – 517 001.

..... Respondents

Counsel for the Applicant : Mr. K. Siva Reddy, Advocate
Counsel for the Respondents : Mrs. P. Yasasvi, SC for BSNL

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member
Hon'ble Mrs. Minnie Mathew, Administrative Member

ORAL ORDER
{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

The OA is filed challenging the charge memo issued against the applicant by the Department. While the case is pending the enquiry is proceeded with and the final order inflicting punishment of compulsory retirement on him was passed. Therefore, no cause survives for adjudication in this OA. Accordingly, the OA is dismissed as infructuous.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 11th January, 2018
(Dictated in the Open Court)

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